

Office of the District Judge, Purba Medinipur.
(Vernacular Department)

Employment Notification No. 01/February/2017, Dated, Tamluk, the 20th February, 2017.

Applications are invited from eligible Indian Citizens for the following categories of posts in the Judgeship of Purba Medinipur, West Bengal along with copies of testimonials to be submitted within 15.03.2017 (05-00 P.M.)

Sl. No.	Name of the Post & Scale of Pay	Total vacancy category wise.	Essential qualification.
1.	Process-Server Group 'C': (PB-2) Rs. 5,400-25,200/- Gr. Pay-2,300/-	Total:-02 Gen(Ex-Serviceman)-1 Gen -1	Passed Madhyamik or equivalent examination from any recognized Board.
2.	Office Peon, Night-watchman/ Peon/Farash Group-'D' (PB-1)Rs..4,900-1 6,200/- Gr.Pay-1700/-	Total:-06 Gen-1, Gen(EC)-2 Gen(Sports-person)-1, SC-1, OBC-A(Ex-Serviceman)-1,	Candidates must have Class -VIII pass Certificate from any recognized school or Madrasa or any other equivalent recognized institution. The following categories of sportsmen shall be considered meritorious: (a) Sportsmen who have represented a State or the Country in a National or International State competition in any of the games/sports. b) Sportsmen who have represented their Universities, in the Inter-University Tournaments conducted by the Inter-University Sports Board in any of the games/sports. c) Sportsmen who have represented the State Schools Teams in the National Sports/Games for Schools conducted by the All India School Games Federation in any of the games/sports



Chairman,
District Recruitment Committee,
Purba Medinipur Judgeship at
Tamluk.
20.02.2017

APPLICATION FORM

POST APPLIED FOR

GROUP.....

CATEGORY.....

(Mention categorically the name of the post,group and in which category do you belong)

One recent passport sized
Photograph duly signed by
the candidate to be pasted
here.

For Office use

Sl. No.

Roll No..

To
The Chairman,
District .Recruitment Committee,
District Judge's Court,
P.O. & P.S.-Tamluk.
Purba Medinipur,Pin-721636.

Sir,

I beg to apply for the post of.....in your judgship and I beg to submit my particulars as per prescribed format, given below:-

1. Full name(In block letters) :
2. Name of the Father/Husband :
3. Date of birth :
4. Actual Age as on the date of application :
(Give attested supporting documents)
5. Sex(Male/Female) :
6. Nationality :
7. Religion :
8. Address(Permanent & Present)with
Tel. No., if any :
9. Whether belongs to SC/ST/OBC :
(Give attested supporting documents)
10. Physically Handicapped (write Yes/No) :
(Give attested supporting documents) :
11. Educational qualification :
(Give attested supporting documents)

12. Have you any knowledge in Computer :
Operation/Typing? If so, give details)
(Give attested supporting documents)
13. Are you Govt. Servant - Yes/No. :
If yes, give details
14. Other Qualification, if any. :
(Give attested supporting documents)
15. Please state the No., date and amount :
of Indian Postal Order

Declaration

I, hereby, declare that, (a) all statements made in this application are true, complete and correct to the best of my knowledge and belief. In the event of any information being found false, my candidature is liable to be cancelled,(b){ only for candidates, service under Government} I have obtained "no objection" certificate from my Appointing Authority in writing.[Strike out the portion (b), if not applicable.]

Yours faithfully,

Date:

Place:

Enclo:

ADMIT CARD

Staff Recruitment Examination, 2017 of Purba Medinipur Judgeship.
(For Office Use)

One recent passport
sized photograph duly
signed by the candidate
to be pasted here

Roll No. :
Date of Examination:
Time of Examination
Venue :

(To be filled up by the Candidate)

1. Name of the Candidate (In block letters)
2. Father's/Husband's Name.
3. Address

Chairman,

Signature and date with stamp of the

District Recruitment Committee,
District Judgeship, Purba Medinipur

ADMIT CARD

Staff Recruitment Examination, 2017 of Purba Medinipur Judgeship.
(For Office Use)

One recent passport
sized photograph duly
signed by the candidate
to be pasted here

Roll No. :
Date of Examination:
Time of Examination
Venue :

(To be filled up by the Candidate)

1. Name of the Candidate (In block letters)
2. Father's/Husband's Name.
3. Address

Full Signature of the candidate in presence of Invigilator	Signature of the Invigilator

** Candidate should sign exactly in the same style as in the Applicant Form.

INSTRUCTIONS

Nota Bene: The application form, proforma of admit card, instructions may be downloaded by the candidates from the following website www.ecourts.gov.in/purbamedinipur. The candidates who have already applied in response to the Employment Notification No. 01/September/2016, need not apply to the present Employment Notification-2017.

(1) Eligibility of age: Not less than 18 years and not more than 40 years as on 1st January, 2015 for all categories of posts. Relaxation of age limit for five years in case of candidates S.C./S.T. categories and for 3 years in case of candidates of OBC category only. The upper age limit in case of physically handicapped candidate 45 years. Relaxation of age limit in case of Ex-serviceman categories as per existing Government rules. The upper age limit shall be relaxable up to five years for an employee under the State Government holding a permanent post. Moreover, due consideration of Finance Department Notification No. 11653-F(P) dated 30.12.2011 is to be made for fixation of upper age limit for the candidates. (2) An applicant must not submit application for more than 1 post. An applicant's candidature will be liable for rejection if he/she submits 2 or more application against one of more than 1 post. (3) Self attestation will not be valid for the purpose. (4) S.C./S.T./OBC candidates of other State will be treated as General Candidates. (5) Fees: Each application must be accompanied by relevant application fees as hereunder:

For the post of Group-C (Process Server) :

- | | |
|----------------------------|-------------|
| 1. General & OBC candidate | - Rs. 200/- |
| 2. S.C. candidate- | - Rs. 50/- |
| 3. S.T. candidate | -Rs. 25/- |

For the post of Group - "D" category

- | | |
|----------------------------|-------------|
| 1. General & OBC candidate | - Rs. 100/- |
| 2. S.C. candidate- | - Rs. 50/- |
| 3. S.T. candidate | -Rs. 25/- |

The applicant should remit the fees by Indian Postal Order which must be purchased on a date after publication of the Advertisement. The application fees by I.P.O. is to be drawn in favour of the District Judge, Purba Medinipur payable at Tamluk Head Post Office. Any other mode of payment of application fee will not be accepted. (6) Attested documents, as mentioned in the application formate, above should be accompanied with the application and self-attestation in this respect will not be valid. (7) Three (3) passport size photographs duly signed by the candidate should be pasted in the respective places mentioned in the format and Admit Cards. (8) One self address envelope of the size 25 c.m. X 11 c.m. with postal stamp of Rs. 5/- affixed thereon should be accompanied with the application. (9) Full signature of the candidate with date must be given at the bottom of the application. Defective/incomplete application/ unsigned application/ application submitted

without proper application fee and not according to prescribed format will be summarily rejected.(10)The application fee is not refundable in any case. (11) Admit Card containing Venue, Date and time of the tests, and also other information, will be sent to the candidates whose applications will be considered to be in order in all respects by Post. Candidates called for the Tests shall be required to appear at their own expenses. (12) Admission to the Test or examination will be deemed provisional, subject to verification and determination of the candidate's eligibility and suitability in all respects. If at any stage of the process a candidate is found to be ineligible for admission to the test in terms of the Notice, his/her candidature shall be cancelled without making any reference to him/her and without assigning any reason. (13)A candidate furnishing incorrect or false particulars or suppressing material information, will be disqualified and if appointed shall be liable for dismissal from service..(14) The District Recruitment Committee reserves the right to appointment to the selected candidate at any place of the judgeship and not according to the performance/option given by an applicant.

(15)Mode of Examination:(a) for Process-Server: The candidates shall have to appear in a written examination of 100 marks consisting of objective and subjective type of questions on English, General Studies, Arithmetic, General Knowledge,Current Affairs and subjective questions paper consisting of English Bengali/Hindi//Urdu/Nepali of composition, grammar, translation, within a time of two and half hours. Candidates who will take Hindi or Urdu or Nepali as the case may be, in lieu of Bengali, shall before confirmation, have to pass a Departmental Examination in Bengali during the period of probation. On the basis of the result of the above written examination a number of candidates will be selected for Personality Test and a final panel will be prepared on the basis of result of the total marks obtained in the written examination and Personality Test. The Committee may fix the minimum qualifying marks for the written examination as aforesaid. The standard of written examination shall be similar to that of the Madhyamik of the West Bengal Board of Secondary Education.

b) for Office Peon, Night-watchman & Farash :- The candidates have to appear for a written examination and the standard of such examination shall be similar to the standard of Class VIII. The candidates shall have to appear in a written examination of 100 marks consisting of objective and subjective type of questions on English, General studies, Arithmetic, General Knowledge, Current Affairs and subjective questions paper consisting of English, Bengali/Hindi/Urdu/Nepali of composition, grammar translation within a time of two hours. On the basis of the result of written examination a number of candidate is to be selected for personality test and on the basis of total

marks obtained in the written examination and Personality Test a final panel will be prepared.

(16) Once appointed, the matter regarding services, seniority, promotion, etc. in respect of an appointee will be regulated by the rules followed in this Judgeship. (17) In case of any dispute the decision of the District Recruitment Committee, Purba Medinipur shall be final. (18) Candidates whose application will not be found in order, will not be allowed to appear before the test and authority will bear no responsibility to inform. (19) The application may be submitted in closed Envelope (Mentioning the post applied for on the Envelope) personally in the receiving Section between 10-30 a.m. to 05-00 p.m. on all working days at the Office of the District Judge, (Nazarath Department), Purba Medinipur or by speed post, ordinary post, registered post (With or without A/D) addressed to the Chairman, District Recruitment Committee, District Judgeship, Purba Medinipur, PO. & PS.-Tamluk, District Purba Medinipur, PIN-721636 on or before 15.03.2017. Applications reaching in the respective office after the last date shall not be considered even though the same are posted well in advance. (20) Candidates already in service under Government / Public Sector under taking should submit application with "No objection certificate to the concerned Authority. (21). The District Recruitment Committee reserves the right to make short lists of successful candidates. The panel thus formed shall remain effective till the process of giving appointment against the notified vacancies, is complete. However, the said panel shall remain valid only for a year from the date of its formation. (22) In case of any dispute, the decision of the District Recruitment Committee shall stand final. (23) The District Recruitment Committee shall have full discretion to fix minimum qualifying marks in all respects of the categories of posts and to relax any part of the norms.



Chairman,
District Recruitment Committee,
Purba Medinipur Judgeship at
Tamluk.
20.02.2017